

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2148**

**TO BE ANSWERED ON THE 20TH DECEMBER, 2022/ AGRAHAYANA 29, 1944
(SAKA)**

SHORTAGE OF IPS

2148. DR. PON GAUTHAM SIGAMANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is true that the Government is facing an acute shortage of Indian Police Service (IPS) officers and if so, the details thereof;

(b) whether there are hundreds of vacancies of IPS Officers existing in Central organisations unfilled as on date;

(c) if so, the details thereof;

(d) whether it is also true that IPS officers are not inclined to central deputation and that only three such officers have opted for central deputation; and

(e) if so, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): The vacancies in the service are caused due to factors such as retirement, resignation, death, removal of service etc. As on 01.01.2022, the authorized strength of Indian Police Service (IPS) officers is 4984, against which 4120 IPS officers are in position. The Government has increased the recruitment to IPS (Direct Recruitment) from 150 to 200 from Civil Services Examination (CSE) 2020.

(b) & (c): As on date, 226 posts in Central organizations i.e. Central Armed Police Forces (CAPFs) and Central Police Organisations (CPOs) to be manned by IPS officers from Superintendent of Police (SP) to Director General (DG) level are unfilled.

(d) & (e): No sir. During this year, 144 IPS officers have applied for central deputation. 95 IPS officers at various levels have been appointed till date in CAPFs and CPOs, during this year.
